

GOVERNMENT OF INDIA
MINISTRY OF POWER
RAJYA SABHA
UNSTARRED QUESTION NO.1590
ANSWERED ON 05.08.2024

INCREASING USE OF ENERGY EFFICIENT ELECTRONIC DEVICES

1590 SHRI MILIND MURLI DEORA:

Will the Minister of **POWER** be pleased to state:

- (a) whether Government has directed the Bureau of Energy Efficiency to conduct any research into increasing energy efficiency of end-use electronic appliances;
- (b) if so, details regarding the steps undertaken to increase use of energy-efficient electronic appliances in India and funding allocated for the same, especially in Maharashtra;
- (c) if not, reasons therefor; and
- (d) whether Government has considered offering any incentives to domestic manufacturers in order to increase energy efficiency of electronic appliances, if so, details thereof and if not, reasons therefor?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) : Under the Energy Conservation Act, 2001, Bureau of Energy Efficiency (BEE) is mandated to promote or undertake research and development in the field of energy conservation. BEE promotes such research and development as per the requirements assessed by them.

(b) & (c) : To promote the adoption of energy efficient appliances among end-users, BEE has already implemented Standard & Labeling (S&L) program which also includes electronic appliances. The programme provides consumers with information on energy savings and cost savings potential of various appliances. Currently, the S&L programme covers 38 types of appliances including electronic appliances. List of appliances covered under S&L programme is at **Annexure**.

During the current year 2024-25 and last three years, BEE has incurred total expenditure of about Rs. 45.98 crores to implement S&L programme. The expenditure includes expenses towards capacity building, awareness campaign, implementation and enforcement of S&L programme etc.

To spread awareness about S&L programme, BEE has also launched Retailer Training Programme (RTP) for training of authorized traders, sellers, dealers, Resident Welfare Associations (RWAs) and government institutions to spread awareness about the S&L Program.

RTPs are organized at the state level by State Designated Agencies (SDAs). BEE has provided Maharashtra Energy Development Agency with total amount of ₹53.12 lakh for organizing these RTPs in the last two years.

(d): Ministry of power has not offered any incentive to domestic manufacturers for increasing energy efficiency of electronic appliances. Domestic manufactures invest on their own to produce enhanced energy efficient appliances as per the extant regulations and market scenario.

ANNEXURE

**ANNEXURE REFERRED IN REPLY TO PARTS (b) & (c) OF UNSTARRED QUESTION
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List of appliances under S&L programme:

S. N.	Mandatory	S. N.	Voluntary
1	Frost Free Refrigerator	1	General Purpose Industrial Motor
2	Direct Cool Refrigerator	2	Agricultural Pump Set
3	Deep Freezer	3	Domestic Gas Stove
4	Room Air Conditioner (Variable Speed)	4	Computer
5	Room Air Conditioner (Fixed Speed)	5	Ballast
6	RAC (Cassette, Floor Standing Tower, Ceiling, Corner AC)	6	Office Automation Products
7	Light Commercial AC Fixed Speed	7	Diesel Engine Driven Monoset Pumps for Agricultural Purposes
8	Stationary Storage Type Electric Water Heater	8	Solid State Inverter
9	Tubular Fluorescent Lamps (TFL)	9	Diesel Generator Set
10	LED LAMPS	10	Microwave Oven
11	Ultra-High Definition (UHD) Televisions	11	Solar Water Heater
12	Colour Television	12	Air Compressors
13	Distribution Transformer	13	High Energy Li-Battery
14	Ceiling Fan	14	Tyres/Tires
15	Chillers	15	Side by Side/Multi Door Refrigerator
16	Washing Machine	16	Pedestal Fan
		17	Table/Wall Fan
		18	Induction Hob
		19	Solar PV
		20	Commercial Beverage Cooler (Visi Cooler)
		21	Packaged Boiler
		22	Grid Connected Solar Inverter
